

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 697 of 1996 and
O.A. No. 698 of 1996.

OFFICE COPY

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.
HON'BLE MR. PARITOSH DUTTA, JUDICIAL MEMBER.

OFFICE COPY

TAPAN SARKAR
AND
SUBRATA CHATTOPADHYAY
VS.

UNION OF INDIA & ORS. (Home Affairs)

For Applicants : Ms. U. Sanyal, Counsel leading
Mr. S.K. Dutta, Counsel, Mr. M.K. Bandopadhyay, Couns.

For Respondents : Mr. M.S. Banerjee, Sr. Counsel.

Heard on : 24.6.96.

Ordered on : 24.6.1996.

O R D E R

B.C. Sarma, AM.

1. Both the applications have been taken up together for admission hearing since they involve similar questions of fact and law.
2. Both the applicants used to function as U.D. Clerks under the Staff Selection Commission Office in Calcutta. By the impugned Order dated 31st May, 1996, both the applicants have been transferred to New Delhi, the applicant in O.A. No. 697 to the Staff Selection Commission Head-quarter and the applicant in O.A. No. 698/96 to the Deptt. of Personnel & Training. Being aggrieved thereby, the instant application has been filed with the prayer that the impugned transfer

Contd.....P/2.

OF